

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/100/(IB)/2017

NAME OF THE PETITIONER(S)

: INFOGIX

NAME OF THE RESPONDENT(S)

: MEGASOFT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. Santhosh

For- P. Gindharan

Counsel for Petitioner

Saty

2. B.T.V. SURESHTUMAR.

K. BACAUANESH.

ESTALJOSEA FURDIUARD. 2088

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Loursel Ar

Kerbackey

K. PSI

ORDER

Shri S Santhosh, counsel for petitioner present and submitted that he has filed two applications, one for vacating the interim orders passed by the Hon'ble High Court of Madras and the other challenging the maintainability of the petition and furnished copy of the same to the other side. Shri K Balaganesh, counsel for respondent present and sought time for filing counter. Time extended at request. Put up on **08.08.2017 at 10.30 A.M.**

(K. Anantha Padmanabha Swamy)

Member (Judicial)